

**LOK SABHA
UNSTARRED QUESTION NO.3483
TO BE ANSWERED ON 8th AUGUST, 2016**

PETROL PUMPS HAVING FIRE FIGHTING SYSTEMS

3483. SHRI P.K. BIJU:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the action taken by the Government in consultation with Directorate of Explosives and State Governments to install fire fighting systems in all petrol pumps to prevent explosion and protect human life and environment; and
- (b) whether the Government has undertaken any inspection drive of petrol pumps dealers in the country to ascertain and ensure installation of fire fighting system and if so, the details thereof and the outcome and if not, the reasons therefor?

ANSWER

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM
& NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) : The Petroleum and Explosives Safety Organisation (PESO) is the safety regulator for Petroleum Industry who issues the necessary storage licenses for operating Retails Outlets (ROs) of the Public Sector Oil Marketing Companies (OMCs). ROs are set up by the OMCs after getting necessary approvals from all the Statutory Authorities including PESO. Storage licenses are issued after complying with all the safety regulations regarding layout of facilities, unloading mechanism, earthing and bonding, quantity of fuel stored, safety distances, fire fighting requirements (fire extinguishers and sand buckets) etc. In case of an accident or observed/reported violation of the stipulations, PESO conducts detailed analysis to ascertain the cause and recommends corrective action to prevent recurrence there as well as at other outlets.

(b) : PESO carries out periodic inspections to verify whether ROs are operating as per Petroleum Rules/storage license stipulations. Further, the Oil Industry Safety Directorate (OISD) has also developed standard OISD 225 for ROs which stipulates all requirements for safe operation of a RO. The officials of OMCs also regularly carry out safety inspections at the ROs as per OISD 225 which is an exhaustive verification of the safety aspects in the RO operation. OMCs take corrective action immediately, if any violation is noted. PESO has informed that during the year 2016, their officers have conducted inspection of 3414 number of petrol pumps to ensure installation of the fire fighting system and had taken appropriate action in this regard.
